

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:930
ANSWERED ON:05.08.2011
NYAYA PANCHAYAT BILL
Angadi Shri Suresh Chanabasappa

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to introduce any Nyaya Panchayat Bill;
- (b) if so, the details and salient features thereof;
- (c) the present status of said Bill; and
- (d) the extent to which the interests of rural people are likely to be protected through the Bill?

Answer

THE MINISTER OF PANCHAYATI RAJ(SHRI V. KISHORE CHANDRA DEO)

(a) to (d): Government has been contemplating to introduce the Nyaya Panchayat Bill. The Draft Bill prepared by the Ministry of Panchayati Raj seeks to establish Nyaya Panchayats in every Gram Panchayat or a cluster of Gram Panchayats, for providing a system of fair and speedy justice, both civil and criminal, to the citizens at their doorsteps, outside the formal judicial system. The Draft Bill is currently at the stage of inter-ministerial consultations.